

HIGH COURT OF DELHI

Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/NJA/2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To:


The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.+91 755-2696904, Tel: 0755-2696766]

Sub: Nominations for Program No P-1413 at National Judicial Academy, Bhopal.

Sir,

In continuation to this Court's letter No. 5483/DHC/Gaz./G-3/NJA/2024 dated 13.09.2024, on the above subject, I am directed to say that this Court has exempted Mr. Nikhil Chopra, District Judge (Commercial Court), Central District, Tis Hazari Courts, Delhi from attending the program no. P-1413 "National Conference on Commercial Disputes" scheduled to be held on 21.09.2024 & 22.09.2024 to be organized by National Judicial Academy, Bhopal and in his place Ms. Neera Bharihoke, District Judge (Commercial Court), South-East District, Saket Courts, New Delhi has been nominated for attending the said programme.

Yours Sincerely,


(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

5513-5514

No. _____/DHC/Gaz./G-3/NJA/2024

Dated: 17/09/24

1. Copy forwarded to the Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi, with the request to inform Mr. Nikhil Chopra, DHJS accordingly.
2. Copy along with copy of letter dated 23.08.2024 of the Director, National Judicial Academy, Bhopal may be forwarded to the Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi, with the request to inform Ms. Neera Bharihoke, DHJS accordingly and ask her to coordinate directly with National Judicial Academy, Bhopal regarding study material and other details of the programme.


(Ashok Sharma)
Administrative Officer (J) (Gaz.-IB)


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 34993 - 34999 NJA/Trng/Gaz./2024

Dated, Delhi the 20 SEP 2024

Copy forwarded along with its enclosures to the following, for information and necessary action:-

- 1) Mr. Nikhil Chopra, District Judge, Commercial Court, Central District, Tis Hazari Court, Delhi.
- 2) The Officer-In-Charge, Protocol Branch, Central District, Tis Hazari Court, Delhi.
- 3) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 4) The P.S to I.d. Principal District & Sessions Judge (Hqs), Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 6) The Layers for uploading the same.


(Mukesh Kumar Gupta)
Officer In-charge (Judicial Branch)
For Principal District & Sessions Judge (HQs):Delhi.